

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Fourteenth Lok Sabha)

SEVENTEENTH REPORT

(Presented on 21.12.2005)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Seventeenth Report.

2. The Committee met on 20 December, 2005 for classification and allocation of time for discussion of Bills under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time in respect of nine Bills as shown in Appendices.

4. After considering all aspects of the Bills, the Committee recommend that five Bills shown in Appendix-I be placed in category 'A'. The Committee further recommend that the remaining four Bills shown in Appendix-II be placed in category 'B'. The Committee also recommend allocation of time for each of the Bills as shown in column 5 of the Appendices.

Recommendations

5. The Committee recommend that the classification and allocation of time to nine Bills by the Committee, as shown in the Appendices, be agreed to by the House.

NEW DELHI;

20 December, 2005

29 Agrahayana, 1927 (Saka)

CHARNJIT SINGH ATWAL,
Chairman,
Committee on Private Members'
Bills and Resolutions.

APPENDIX-I

(See para 4 of the Report)
(List of Bills placed in category 'A' and allocation of time)

Sl. No.	Name of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
1.	2.	3	4	5
(1)	The Constitution (Amendment) Bill, 2005 <u>(Insertion of new article 262A)</u> by Shri K.S. Rao, M.P.	135 of 2005	A	2 hours
(2)	The Provision of Infrastructural Facilities in All Educational Institutions Bill, 2005 by Shri K.S. Rao, M.P.	136 of 2005	A	2 hours
(3)	The Mega Projects (Timely Completion) Bill, 2005 by Shri K.S. Rao, M.P.	139 of 2005	A	2 hours
(4)	The Constitution (Amendment) Bill, 2005 <u>(Amendment of article 174)</u> by Shri Mohan Singh, M.P.	132 of 2005	A	2 hours
(5)	The Children of Parents Living Below Poverty Line (Special Educational Facilities) Bill, 2005 by Shri Suresh Kurup, M.P.	137 of 2005	A	2 hours

APPENDIX-II

(See para 4 of the Report)

(List of Bills placed in category 'B' and allocation of time)

Sl. No.	Name of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
1.	2.	3	4	5
(1)	The Constitution (Amendment) Bill, 2005 <u>(Insertion of new article 51B)</u> by Shri Mohan Singh, M.P.	133 of 2005	B	2 hours
(2)	The Constitution (Amendment) Bill, 2005 <u>(Amendment of article 158)</u> by Shri Mohan Singh, M.P.	134 of 2005	B	2 hours
(3)	The Fishermen (Welfare) Bill, 2005 by Dr. K.S. Manoj, M.P.	143 of 2005	B	2 hours
(4)	The Petrol Pump Workers (Welfare) Bill, 2005 by Dr. K.S. Manoj, M.P.	138 of 2005	B	2 hours